

**BEFORE THE NATIONAL GREEN TRIBUNAL  
SOUTHERN ZONE, CHENNAI**

**Application No. 157 of 2016 (SZ)**

Applicant(s)  
Marvel River View County                      Vs.                      Respondent(s)  
Owner's Welfare Association,                      The Chairman,  
Rep. by its Secretary,                                      Airport Authority of India,  
New Delhi and 7 others.

Legal Practitioners for Applicant(s)                      Legal practitioners for respondent(s)  
Mr. A. Krishnamurthy                                      Mr. S. Venkatesan for R1 & R6  
Party in person    Mrs. Me. Sarashwathy for R4 & R5  
M/s. M.K.Subramanian &  
Mr. P. Velmani for R2, R3 & R7.  
Mrs .H. Yasmeen Ali for R.8

Note of the Registry	Orders of the Tribunal
Order No. 7	<p>Date: 17<sup>th</sup> August, 2017</p> <p>The applicant who appears in person and the learned counsel appearing for the respondents are present.</p> <p>The application is listed for final arguments.</p> <p>As the Expert Member is not available, it is not possible to pass final orders.</p> <p>Hence, list the matter for final arguments on 04.10.2017.</p> <p style="text-align: right;">.....J.M. (Justice M.S. Nambiar)</p>